

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 31

**IA No. 621/2023
in
CP(IB) No. 146/Chd/HP/2019
(Admitted Matter)**

**Under Section 7 & 22(3)(b),IBC
2016**

In the matter of:-

Syndicate Bank

Vs.

.....Petitioner

HIM Alloys and Steel (P) Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 27.03.2023.

Sd/-
Court Officer

March 09, 2023
VN